

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person **at the Principal Seat at Bombay that on 19th August 2025 :-**

I

The reconstituted Division Bench comprising of the **Hon'ble Mr. Justice Shree Chandrashekhar and the Hon'ble Judge Designate** will take up the extant judicial assignment of the Division Bench presided over by **the Hon'ble Mr. Justice Shree Chandrashekhar.**

II

The reconstituted Division Bench comprising of **the Hon'ble Smt. Justice Revati Mohite Dere and the Hon'ble Judge Designate** will take up the extant judicial assignment of the Division Bench presided over by **the Hon'ble Smt. Justice Revati Mohite Dere.**

III

The reconstituted Division Bench comprising of **the Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Judge Designate** will take up the extant judicial assignment of the Division Bench presided over by **the Hon'ble Shri Justice A. S. Gadkari.**

IV

The Hon'ble Shri Justice Rajesh S. Patil will sit Singly in **Court Room No. 35 - Annex** and take up the matters pertaining to Single Bench, as per the board to be notified separately.

V

The Hon'ble Smt. Justice Neela Kedar Gokhale will sit Singly in **Court Room No. 25-Annex** and take up the matters pertaining to Single Bench, as per the board to be notified separately.

VI

The Hon'ble Smt. Justice Manjusha A. Deshpande will sit Singly in **Court Room No. 16-Annex** and take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 18th day of August 2025

By Order

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master
High Court, O.S., Bombay

sd/-
(H. M. Bhosale)
Registrar (Judicial-I)
High Court, A.S., Bombay